POST OFFER PUBLIC ANNOUNCEMENT UNDER REGULATION 18(12) IN TERMS OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011

SHREE RENUKA SUGARS LIMITED

Registered Office: BC 105, Havelock Road, Camp, Belgaum - 590 001, Karnataka, India
Tel: +91-831-240 4000; Fax: +91-831-246 9891

OPEN OFFER FOR ACQUIRING UPTO A MAXIMUM OF 243,161,683 EQUITY SHARES FROM SHAREHOLDERS OF SHREE RENUKA SUGARS LIMITED ("**TARGET COMPANY**") BY WILMAR SUGAR HOLDINGS PTE. LTD. ("**ACQUIRER 1**") AND SRS INVESTMENTS PTE. LTD. ("**ACQUIRER 2**", ACQUIRER 1 AND ACQUIRER 2 COLLECTIVELY REFERRED TO AS THE "**ACQUIRERS**") ALONG WITH WILMAR INTERNATIONAL LIMITED ("**PAC 1**") AND CURRENT PROMOTER GROUP ("**PAC 2**", PAC 1 AND PAC 2 COLLECTIVELY REFERRED TO AS THE "**PACS**")

This Post Offer Advertisement is being issued by Standard Chartered Bank, for and on behalf of Acquirers and PACs, in connection with the offer made by the Acquirers along with the PACs, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on Friday, February 28, 2014 in the Business Standard, Tarun Bharat and Navshakti newspapers.

Sr. No.	Particulars	Details			
1	Name of the Target Company	Shree Renuka Sugars Limited			
2	Name of the Acquirer(s) and PAC(s)				
	Acquirer 1	Wilmar Sugar Holdings Pte. Ltd.			
	Acquirer 2	SRS Investments Pte. Ltd.			
	PAC 1	Wilmar International Limited			
	PAC 2	Current Promoter Group(1)			
3	Name of the Manager to the Offer	Standard Chartered Bank			
4	Name of the Registrar to the Offer	Karvy Computershare Private Limited			
5	Offer Details				
	(a) Date of Opening of the Offer	June 09, 2014			
	(b) Date of Closure of the Offer	June 20, 2014			
6	Date of payment of consideration	July 1, 2014			
7	Details of Acquisition	Proposed		Actual	
		Number	% of Emerging Voting Capital	Number	% of Emerging Voting Capital
7.1	Offer Price per share	₹ 21.89		₹ 21.89	
7.2	Aggregate number of shares tendered	243,161,683		1,750	
7.3	Aggregate number of shares accepted	243,161,683		1,750	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 5,322,809,241		₹ 38,307.5	
7.5	Shareholding of the Acquirers before Agreements/Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares Acquired by way of Preferential Allotment Agreement	257,491,592	27.5	257,491,592	27.5
7.7	Shares Acquired by way of Open Offer	243,161,683	26.0	1,750	0.0
7.8	Shares acquired after Detailed Public Statement (other than under paragraph 7.6 above)	Nil	Nil	Nil	Nil
7.9	Post Offer shareholding of Acquirers and PACs	758,144,867	81.1	514,984,934	55.1
7.10	Pre Offer shareholding of the public(2)	420,254,058	62.0	420,254,058	62.0
	Post Offer shareholding of the public(2)	177,092,375	18.9	420,252,308	44.9

Notes:

(1) Comprises of Murkumbi Investments Private Limited, Khandepar Investments Private Limited, Agri Venture Trading and Investment Private Limited, Narendra Madhusudan Murkumbi, Supriya Shailesh Rojekar, Inika Narendra Murkumbi, Malvika Narendra Murkumbi, Vidya Murkumbi, Anuradha Ravindra Kulkarni, Dilip Vasant Rao Deshpande and Apoorva Narendra Murkumbi.

(2) Includes Mutual Funds (MFs), Financial Institutions (FIs), Banks, Foreign Institutional Investors (FIIs), Bodies Corporate, NRIs, Clearing Members, Trusts, Foreign Nationals and Indian Individuals. Further, assuming all options vested/to be vested are exercised. Pre Offer shareholding percentage of the public based on number of shares outstanding (including options vested/ to be vested) prior to the preferential allotment.

8. The Acquirers and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the National Stock Exchange of India Limited and the registered office of the Target Company.

Issued on behalf of the Acquirers and the PACs by the Manager

Standard Chartered

Standard Chartered Bank
Crescenzo, 5th Floor, C-38/39, G-Block,
Behind MCA Club, Bandra Kurla Complex,
Bandra (East), Mumbai - 400 051, India
Contact Person: Mr. Nalin Rana
Email: nalin.rana@sc.com

Place : Mumbai
Date : July 3, 2014

PRESSMAN

Size: 12 (w) X 23 (h)